

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:02.08.2006
UPGRADATION OF ROADS IN ORISSA
Mahtab Shri Bhartruhari

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to expand and upgrade some State Roads and National Highways in Orissa in collaboration with the private sector;
- (b) if so, the details thereof; and
- (c) the funds likely to be allocated by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (b) Development of State roads is primarily the responsibility of the State Government and the action for development of such roads with private sector participation is taken by the concerned State Governments. The Ministry of Shipping, Road Transport and Highways is responsible for the development of National Highways. An aggregate length of about 553 km has been envisaged for four laning under National Highways Development Project (NHDP)-III, on Build, Operate and Transfer basis and preparation of Detailed Project Reports (DPR) are in progress. Out of this, the work of about 406 km consisting of National Highway No. 200 (Chandikhole–Duburi-Talcher Section) and National Highway No. 215 (Panikoili – Keonjhar – Roxy – Rajamunda road) included under NHDP-III A is targeted for award by December 2006 on completion of the DPR and likely to be completed by December 2009. Remaining length of about 147 km consisting of National Highway No. 6 (Sambalpur–Bargarh-Orissa/Chhat tigarh border Section) and National Highway No. 203 (Bhubaneswar – Puri road) is included in NHDP-III B and the Government have only approved the preparation of DPR for these projects.

c) Funds likely to be allocated would be known on completion of the Detailed Project Reports.